

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/1989/2354/A

From :- Shri M. K. Kalita,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Soneka Bora,
District & Sessions Judge,
Udalguri.

Dated Guwahati the 20th April, 2018.

Sub: **Casual Leave.**

Ref:- Your letter No. DJ(U) 1189, dtd. 19.04.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 18.04.2018 has been granted/rejected.

Yours faithfully,

REGISTRAR (VIGILANCE)

20/4/18

20/04/18